

**GOVERNMENT OF INDIA
MINISTRY OF LAW AND JUSTICE
DEPARTMENT OF JUSTICE**

LOK SABHA

UNSTARRED QUESTION NO. †3489

TO BE ANSWERED ON WEDNESDAY, THE 17th MARCH, 2021

Lok Adalats

†3489. SHRI PRATAPRAO JADHAV:

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) the details of Lok Adalats organised in rural areas during the last three years to date, State-wise and place-wise;
- (b) the details of total number of cases settled in these Lok Adalats, State-wise and year-wise;
- (c) whether the Government contemplates to make these Lok Adalats more effective and if so, the details thereof; and
- (d) the State-wise total number of Lok Adalats proposed to be organised during the current year?

ANSWER

**MINISTER OF LAW & JUSTICE, COMMUNICATIONS AND
ELECTRONICS & INFORMATION TECHNOLOGY
(SHRI RAVISHANKAR PRASAD)**

- (a) and (b) State/UT-wise and year-wise details of number of Lok Adalats organised and cases disposed of by State Lok Adalats, National Lok Adalats and Permanent Lok Adalats (Public Utility Services) during the last three years is at Annexure-A, Annexure-B and Annexure-C respectively.
- (c) The State Legal Services Authorities have been issued guidelines/ directions by National Legal Services Authority (NALSA) vide National Legal Services Authority (Lok Adalat) Regulations, 2009 to organise more Lok Adalats so that pendency of cases could be reduced. Further in view of Covid, E-Lok Adalat

was conceptualized which significantly improved access to justice for people who were otherwise unable to participate in the Lok Adalats. The first E-Lok Adalat was held on 27.06.2020 and since then E-Lok Adalats have been organized in 24 States / UTs wherein 8.07 lakh cases were taken up and 4.11 lakh cases disposed of.

(d) Every year, NALSA issues calendar for the year for organising National LokAdalats. During 2021, National Lok Adalats are scheduled to be held on 10th April, 10th July, 11th September and 11thDecember.State Lok Adalats are organised by State Legal Services Authorities as per local conditions and needs.

Statement as referred to in reply to Lok Sabha Unstarred Question No. 3489 for answering on 17.03.2021 raised by Shri Prataprao Jadhav, MP - Lok Adalats.

Statement containing the information of cases disposed of in the State Lok Adalats and benches constituted during the last three year viz. 2017-18, 2018-19, 2019-20 and 2020-21 (upto December 2020).

S.No.	Name of the State/UT Authority	2017-18		2018-19		2019-20		2020-21 (upto Dec.20)	
		No. of Benches constituted	Cases Disposed of (Both Pre-litigative and Pending cases)	No. of Benches constituted	Cases Disposed of (Both Pre-litigative and Pending cases)	No. of Benches constituted	Cases Disposed of (Both Pre-litigative and Pending cases)	No. of Benches constituted	Cases Disposed of (Both Pre-litigative and Pending cases)
1	Andaman and Nicobar Islands	22	432	1	75	2	290	1	90
2	Andhra Pradesh	9652	16212	9860	13731	8493	11400	1915	21413
3	Arunachal Pradesh	6	48	3	26	47	118	6	25
4	Assam	748	109151	576	58278	419	33084	3	1
5	Bihar	784	2283	1041	1361	931	1256	26	0
6	Chandigarh	12	43	12	88	12	28	4	0
7	Chhattisgarh	1035	11448	629	5687	610	1662	195	2270
8	Dadra and Nagar Haveli	1	10	1	5	0	0	0	0
9	Daman and Diu	0	0	0	0	0	0	0	0
10	Delhi	55	3685	69	4393	52	16340	185	19857
11	Goa	41	623	8	132	5	81	0	0
12	Gujarat	6254	19074	5555	18662	4542	20611	1208	13028
13	Haryana	58876	149528	69880	143703	66040	124952	17935	26594
14	Himachal Pradesh	1311	52899	2088	75180	1865	68651	83	3105
15	Jammu and Kashmir	133	4485	107	10611	145	16774	111	4276
16	Jharkhand	690	7906	870	12468	743	14341	231	74234

17	Karnataka	11307	114272	8898	89616	3890	45165	1547	119701
18	Kerala	2206	27038	2356	31732	1972	21408	501	1661
19	Lakshadweep	12	13	11	198	2	0	0	0
20	Madhya Pradesh	1897	7877	1541	3561	1166	10675	1010	9661
21	Maharashtra	65	1117	47	798	592	7932	6	96
22	Manipur	0	0	2	28	0	0	1	21
23	Meghalaya	1	10	23	166	0	0	0	0
24	Mizoram	95	526	85	477	112	552	21	67
25	Nagaland	0	0	0	0	0	0	0	0
26	Odisha	612	267324	361	82717	101	45210	239	4628
27	Puducherry	58	1111	56	1011	49	699	12	150
28	Punjab	1100	6980	1034	29266	803	4242	0	0
29	Rajasthan	4470	73277	4185	10673	3689	6522	238	33838
30	Sikkim	120	677	110	729	120	560	90	133
31	Tamil Nadu	3364	19024	3259	17144	2181	16621	379	7398
32	Telengana	2533	14435	1956	13032	1862	12352	828	19915
33	Tripura	165	73882	116	57069	35	7353	9	714
34	Uttar Pradesh	204	9569	280	41576	197	3916	162	61725
35	Uttarakhand	45	16868	41	7808	72	27258	110	2473
36	West Bengal	1821	916855	1650	315654	1307	25698	260	9839
	Grand Total	109695	1928682	116711	1047655	102056	545751	27316	436913

Annexure-B

Statement as referred to in reply to Lok Sabha Unstarred Question No. 3489 for answering on 17.03.2021 raised by Shri Prataprao Jadhav, MP - Lok Adalats.

Statement containing the information of cases disposed of in National Lok Adalats during last three years.

S.No.	Name of the State/UT Authority	2018	2019	2020
		Cases Disposed Of	Cases Disposed Of	Cases Disposed Of
1	ANDAMAN AND NICOBAR ISLANDs	0	0	248
2	ANDHRA PRADESH	95017	97415	37896
3	ARUNACHAL PRADESH	1338	588	104
4	ASSAM	31192	21596	12188
5	BIHAR	170983	164984	66451
6	CHANDIGARH	11783	11188	2569
7	CHHATTISGARH	70362	57648	24464
8	DADRA AND NAGAR HAVELI	170	2021	1768
9	DAMAN AND DIU	107	249	31
10	DELHI	75546	71377	83006
11	GOA	2704	1565	351
12	GUJARAT	137105	193150	41584
13	HARYANA	91141	103298	30298
14	HIMACHAL PRADESH	20298	25432	5971
15	JAMMU AND KASHMIR	59330	32177	13258
16	JHARKHAND	72058	49228	53152
17	KARNATAKA	99957	281849	334681
18	KERALA	106013	128729	15010
19	LAKSHADWEEP	103	4	8

20	MADHYA PRADESH	310569	234433	108365
21	MAHARASHTRA	808625	428376	215837
22	MANIPUR	1689	1994	204
23	MEGHALAYA	936	695	303
24	MIZORAM	1076	495	218
25	NAGALAND	2328	973	251
26	ODISHA	41288	43197	18329
27	PUDUCHERRY	4745	4194	1738
28	PUNJAB	111771	89016	32528
29	RAJASTHAN	165621	219098	103060
30	SIKKIM	233	165	30
31	TAMIL NADU	475753	340594	88819
32	TELANGANA	88135	110838	47560
33	TRIPURA	2845	3354	382
34	UTTARAKHAND	34487	26058	8088
35	UTTAR PRADESH	2724616	2484405	1171022
36	WEST BENGAL	62637	62890	28596
	Grand Total	5882561	5293273	2548368

Annexure-C

Statement as referred to in reply to Lok Sabha Unstarred Question No. 3489 for answering on 17.03.2021 raised by Shri Prataprao Jadhav, MP - Lok Adalats.

Statement containing the information of number of sittings of Permanent Lok Adalats (PUS) and cases settled in these sittings during the years viz. 2017-18, 2018-19, 2019-20 and 2020-21 (upto December, 2020)

S. No	Name of the State/UT Authority	2017-18		2018-19		2019-20		2020-21 (upto Dec.20)	
		Sitting During the year	Cases settled during the year	Sitting During the year	Cases settled during the year	Sitting During the year	Cases settled during the year	Sitting During the year	Cases settled during the year
1	Andaman and Nicobar Islands	0	0	0	0	0	0	0	0
2	Andhra Pradesh	793	1404	1204	1805	1384	1608	226	689
3	Arunachal Pradesh	0	0	0	0	0	0	0	0
4	Assam	474	312	350	99	263	38	59	1
5	Bihar	347	78	1688	491	1754	688	747	134
6	Chandigarh	243	3205	247	1653	246	582	186	62
7	Chhattisgarh	1154	163	995	122	918	96	121	8
8	Dadra and Nagar Haveli	0	0	0	0	0	0	0	0
9	Daman and Diu	0	0	0	0	0	0	0	0
10	Delhi	454	11922	502	18897	516	19439	333	6791
11	Goa	6	93	19	107	21	57	18	0
12	Gujarat	5	439	23	365	9	120	0	0
13	Haryana	2585	40966	3501	39930	3578	45839	2560	7565
14	Himachal Pradesh	31	75	35	70	38	112	4	4
15	Jammu and Kashmir	0	0	0	0	0	0	0	0
16	Jharkhand	2032	3137	1668	6414	2738	10517	2526	1269

17	Karnataka	1515	8673	1615	4014	1578	6399	766	2783
18	Kerala	479	818	273	544	276	442	269	166
19	Lakshadweep	0	0	0	0	0	0	0	0
20	Madhya Pradesh	427	12094	304	951	368	510	266	132
21	Maharashtra	787	10089	723	2981	797	3304	329	154
22	Manipur	0	0	0	0	0	0	0	0
23	Meghalaya	0	0	0	0	0	0	0	0
24	Mizoram	0	0	0	0	0	0	0	0
25	Nagaland	0	0	0	0	0	0	0	0
26	Odisha	555	1583	705	1352	935	1870	357	988
27	Puducherry	0	0	0	0	0	0	0	0
28	Punjab	3428	19626	3336	9427	4504	8391	1790	2150
29	Rajasthan	3295	3208	3765	4423	4545	5254	546	252
30	Sikkim	0	0	0	0	0	0	0	0
31	Tamil Nadu	0	0	0	0	245	47	97	25
32	Telangana	153	4856	222	6243	181	3546	28	173
33	Tripura	88	49	189	245	147	208	1	0
34	Uttar Pradesh	5964	1663	4956	2340	4274	1230	1699	170
35	Uttarakhand	27	5	314	151	461	379	43	163
36	West Bengal	0	0	0	0	0	0	0	0
	Grand Total	24842	124458	26634	102624	29776	110676	12971	23679